

2

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 475/2002 in OA No.1378/2002

New Delhi, this the 13th day of December, 2002

Hon'ble Shri M.P. Singh, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri K.K. Khanna
S/o Late Shri R.K. Khanna
R/o C-299, Vikaspura
New Delhi-110018.
Director (Communications)
Director of Preventive Operations
Customs & Central Excise,
Shopping Centre, 7th Street,
Shanti Niketan,
New Delhi-21.
(Shri S.C. Bhasin, Advocate) .. Petitioner

Versus

Ms. Anita Sahni
Commissioner of Preventive Operations
Directorate of Preventive Operations
Customs & Central Excise
4th Floor, Lok Nayak Bhavan Khan Market,
New Delhi .. Respondent
(Shri R.N. Singh, Advocate)

ORDER(oral)

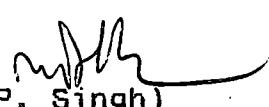
Shri M.P. Singh, Member (A) :

CP 475/2002 has been filed by the petitioner alleging that the directions of this Tribunal dated 25.7.2002 in OA 1378/2002 have not been complied with by the respondent. Notice was issued to the respondent.

2. Learned counsel for petitioner states that the orders of the Tribunal have now been complied with by the respondent. As such CP has become infructuous.

3. In the result, CP is dismissed as infructuous. Notice issued to the alleged contemnor/respondent is discharged.

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(Shanker Raju)
Member (J)


(M.P. Singh)
Member (A)

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